

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of April 2021

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	29222	171	2	29391
Execution First Appeal	43	0	0	43
Regular Second Appeal	51858	81	48	51891
Execution Second Appeal	399	0	0	399
First Appeal from Order (MACT)	44558	12	125	44445
First Appeal from Order (Misc)	7310	69	23	7356
First Appeal from Order (Matrimonial)	1912	9	5	1916
Second Appeal from Order	305	1	0	306
Civil Revision	14647	212	146	14713
Civil Writ Petition	80648	1877	986	81539
Letters Patent Appeal	4263	99	40	4322
Election Petitions	26	0	0	26
Recreminatory	1	0	0	1
Application in Election Petition	28	0	0	28
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1111	0	9	1102
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	21	0	0	21
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	3	0	0	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	41	0	0	41
Central Excise Cases	0	0	0	0
Central Excise Act	74	0	0	74
Interest Tax Appeals	0	0	0	0
Vat Appeals	429	3	0	432
General Vat Reference	0	0	0	0
Vat Revisions	6	0	0	6

Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	36	0	0	36
Civil Reference	5	0	0	5
Civil Original	15	0	0	15
Civil Contempts	5079	202	44	5237
Contempt Appeal Civil Petition	18	0	0	18
Arbitration Cases	657	70	5	722
Execution Liquidation	0	0	0	0
Company Appeals	40	0	0	40
Company Petitions	244	0	0	244
X-Objection	1957	8	0	1965
Transfer Application	1046	97	30	1113
Review Applications	522	24	19	527
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	246543	2935	1482	247996
CRIMINAL CASES				
Criminal Appeal - DB	13566	59	3	13622
Criminal Appeal - DB Acquital	1847	1	0	1848
Criminal Appeal - SB	46003	142	10	46135
Criminal Appeal - SB Acquital	981	1	0	982
Criminal Revision	15960	124	47	16037
Criminal Revision (Family)	1689	38	15	1712
Criminal Writ	2036	1030	893	2173
Murder Reference	9	1	0	10
Contempt Appeals (Criminal)	120	0	1	119
Criminal Main Misc	49676	3951	2475	51152
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	10294	0	0	10294
Criminal Reference	3	0	0	3
PMLA-APPL	1	0	0	1
Total of Criminal Cases	142185	5347	3444	144088
Total of Main Cases (Civil & Criminal)	388728	8282	4926	392084

Institution includes 3 cases of remand back and restored case.